## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.411/2005 O.A. No.2747/2004



New Delhi this the 17th day of January, 2006

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Mrs. Meera Chhibber, Member (J)

Nabab Singh Malik Ex-Const. Of Delhi Police R/o E-188/9, Khas Khajuri, Delhi-94.

-Applicant

(By Advocate: Shri Anil Singhal)

Versus

- 1. Shri K.K. Paul,
  Commissioner of Police,
  Police Headquarters,
  IP Estate, New Delhi.
- Shri Rajeev Ranjan
   Addl. Deputy Commissioner of Police
   New Delhi Distt., PS Parliament Street,
   New Delhi.

-Respondents

(By Advocate: Shri S.Q. Kazim)

## ORDER (Oral)

## Hon'ble Mrs. Meera Chhibber, Member (J)

Learned counsel for applicant states that Tribunal' orders have already been complied with. Therefore, he does not press the present C.P. Accordingly, C.P. is dismissed as not pressed. Notices are discharged.

(Mrs. Meera Chhibber) Member (J) (V.K. Majotra) Vice Chairman (A)

CC.